

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2195
ANSWERED ON:10.03.2006
ALLOCATION OF FUNDS TO RURAL POOR
Patel Shri Jivabhai Ambalal;Prasad Shri Hari Kewal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that only 29 to 30 per cent funds out of the total allocation made for rural development and welfare of poor people are reaching the poor in rural areas;
- (b) if so, the reaction of the Government thereto;
- (c) the strategy worked out to check the administrative expenditure as well as expenditure incurred on amenities for the officers involved in these schemes; and
- (d) the action taken by the Government on this strategy ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) No, Sir. The Ministry of Rural Development has not received any report stating that only 29 to 30 percent funds out of the total allocation made for rural development and welfare of poor people are reaching the poor in rural areas. According to the progress reports received from the State Governments and Union Territory Administrations, the average expenditure of the major Rural Development Schemes is satisfactory during 2004-05.

(c)&(d) In order to implement the schemes properly, the Ministry of Rural Development placed special emphasis on monitoring and evaluation of its programmes. The important instruments of monitoring mechanism include Review by Union Ministers, Meetings of Performance Review Committee, Area Officer's Scheme, Field Visits, Monitoring of Release of Funds. Analysis of Periodical Progress Reports, Receipt of Audit Reports and Utilization Certificates, Monitoring by National level Monitors (NLMs) & District Level Monitors (DLMs), Concurrent and Quick Evaluation Studies and Impact Assessment Studies. The State Governments have been advised to adhere to multi pronged strategy including awareness about the Rural Development Schemes at grass root level, transparency, accountability and social audit by the Gram Panchayat to provide benefits of the rural development programmes to the target groups. The Ministry of Rural Development has also adopted a four pronged strategy comprising

(i) creation of awareness about the Schemes

(ii) transparency

(iii) peoples partnership and

(iv) accountability, in order to expedite the works related to all these schemes. In addition to this, constitution of Village Level Monitoring Committee for each work under SGRY and NFFWP is mandatory which will monitor the progress and quality while work is in progress and final report of the Committee would be attached along with the completion certificate of work for consideration of Gram Sabha of Gram Panchayat where work has been executed.